

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 103

CA Nos. 204/2023, 17/2024,
16/2024, 91/2024
And
CA (CAA) No. 55/Chd/Pb /2023
(1st Motion)

IN THE MATTER OF:

Om Yarns Private Limited

...Transferor Company

Under Section: 230-232, CA 2013, Rule 11 NCLT

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T)
on the medical grounds, the present matter is renotified to 02.08.2024.

-sd-
Court Officer

July 19, 2024
SM